

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.335/(MAH)/2017

CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
		SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Pidilite Industries Ltd.

V/s.

Karpara Projects Engineering Pvt. Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	<i>Dhruv Akbar</i>	<i>Adv. for Petitioners</i>	<i>Dhruv</i>
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<i>13</i>	<i>Kalpesh Joshi</i>	<i>Adv. for Petitioners</i>	<i>Kalpesh</i>
	<i>Minal Shah</i>		

*Mr. Satish Bawde, Representative
of Petitioners* *Satish*

ORDER
TCP No.335/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 29.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)